

ITEM NO.2

REGISTRAR COURT. 2

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Civil Appeal No(s). 4234/2014

YAMUNABAI DHARMAJI PATIL

Appellant(s)

VERSUS

M.R. DEVELOPERS THROUGH ITS PROPRIETOR

Respondent(s)

Date : 17-03-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Gaurav Agrawal, AOR

For Respondent(s)

Mr. Abhishek Misra, Adv.
Mrs. Deepika Mishra, Adv.
Mr. Siddharth Narang, Adv.
Mrs. Rachna Gupta, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Fresh vakalatnama has been filed by Mr. Gaurav Agarwal, Ld. Advocate for the sole petitioner.

Four weeks time, is granted to the sole respondent to cure the defects in the vakalatnama already filed and also to file counter affidavit.

List on 03.05.2023.

PAVANESH D.
Registrar

pm